

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-09-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/727/ (IB)/2018
NAME OF THE PETITIONER(S) : SPACE CONCEPT
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	GENICON ASSOCIATES [D. Sangamithra]	For Operational Creditor	[Signature]
2.	Nathan Anel Associates A. ABDUL RAHMAN	For Respondent	[Signature]

ORDER

Counsels for both the parties present. Counsel for the Corporate Debtor has prayed for time to file schedule of payment and bring one demand draft for an amount of Rs. 4 Lakhs in order to show the bonafide. At request, time is enlarged. Put up on 04.10.2018 at 10.30 A.M.

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)